

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/1325/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 6th March, 2018.

Sub: **Casual Leave and station Leave permission with official
allotted vehicle.**

Refs:- Your letter No. DJ/BAK/281/18, dtd. 28.02.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 05.03.2018 and 06.03.2018 along with station leave permission to with the official vehicle, at your own cost, w.e.f. the evening of 03.03.2018 till the morning of 07.03.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Spurkin
05/03/18